

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-203
IB-939/ND/2020

IN THE MATTER OF:

Honest Machinery Pvt Ltd

Vs.

VSM Venture Control Systems Pvt Ltd

....Applicant

.....Respondent

SECTION

U/s 9 IBC Code 2016

Order delivered on 19.11.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Mr. Dhiren R Dave

For the Respondent

: Mr. Sanchit Garga

ORDER

Heard, Ld. Counsel for applicant, Mr. Dhiren R Dave and Ld. Counsel for respondent, Mr. Sanchit Garga.

Arguments heard. Reserved for orders.

In the meantime, Ld. Counsel for both the parties are directed to file the short written synopsis within two days from today.

Sd/-

(K.K. VOHRA)
MEMBER (T)

Sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)